

Payments for Houses in Rehabilitation Colonies in Delhi

677. SHRI SAT PAL KAPUR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number and other particulars of houses in various Rehabilitation Colonies of Delhi and New Delhi in respect of which full payments have not been made so far ;

(b) the number of the above unpaid houses, which have been taken possession of by Government and disposed of by re-sale or auction ; and

(c) what strict action Government propose to take in respect of other houses in respect of which full payment has not been made so far ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) In 1948 properties, full payment have not so far been made. A statement showing the colony-wise break-up is laid on the Table of the House. [Placed in Library. See No. LT—1028/71].

(b) 128 properties in which payments were not received, were resumed and sold by auction, but no actual possession was taken of these properties by the Government. These properties were sold on 'as is where is' basis.

(c) In cases where allottees default in making payment, notices are issued to the respective allottees for clearing the arrears failing which action is taken to resume the properties and sell them by auction.

U.S. Arms supply to Pakistan

678. SHRI MURASOLI MARAN : SHRI BANAMALI PATNAIK :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the United States of America have given military equipment to Pakistan despite their March 25, 1971 ban ; and

(b) if so, the action taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Government's serious concern at

the continued supply of arms by USA to Pakistan has been conveyed to the US Government at various levels. The US Government announced on 9th November, 1971 that with the consent of the Government of Pakistan, they have agreed to wind up remaining shipments and cancel outstanding licences for supply of military equipment to Pakistan. Equipment worth \$1,60,000 which was lying at the docks in New York due to labour strike is not covered by this decision.

Recognition of G.D.R.

679. SHRI N. SHIVAPPA : SHRI YAMUNA PRASAD MANDAL : SHRI S. M. BANERJEE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is any proposal to recognise German Democratic Republic in the near future ; and

(b) if not, the difficulties in the way of recognition ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The relations between India and the German Democratic Republic are developing satisfactorily. As the House is aware, India and GDR raised the level of their representation to Consulate Generals last year. It is the desire of Government to further strengthen these relations at the appropriate time.

Shortage of Steel in Engineering Industries

680. SHRI YAMUNA PRASAD MANDAL : SHRI HARI KISHORE SINGH :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is shortage of raw material of steel in the country ;

(b) if so, whether Engineering Industries have been facing acute shortage of raw material of steel ; and

(c) the steps taken or proposed to be taken by Government to supply raw material to the export oriented engineering industries in the country ?